NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 136/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017

NAME OF THE PARTIES:

Vidhi Sales Pvt.Ltd.

V/s.

Elder Pharmaceuticals Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION SIGNATURE

37 Chinnay Gupt

Adoo cate

ORDER TCP 136/I&BC/NCLT/MB/MAH/2017

- 1. Learned Representative from the side of the Financial Creditor is present. Stated that Form No.1 is filed.
- 2. He is directed to make compliance as prescribed under section 7 of the Code. Also to intimate the name of the IRP.
- 3. Further directed to deliver the requisite Form on the Respondent and intimate the next date of hearing to the Respondent Debtor.
- Place on record Affidavit of service.
- 5. Adjourned to 19.09.2017.

Sd/-

Sd/-

Bhaskara Pantula Mohan Member (Judicial) Date: 04.08.2017.

M.K. Shrawat Member (Judicial)